

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 26 of 2022	Macromedia Digital Imaging Pvt. Ltd. Vs. Competition Commission of India & Anr.	Nithin Chowdary Pavuluri	

### **For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 876 of 2021	Karun Sharma & Ors. Vs. Gulshan Kumar Gupta	Jitender Chaudhary	Gulshan Kr. Gupta Sanjeev Kataria-R1 Tarun Raj Arora-R2 Jyoti Arora-R3
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### **For Hearing**

3.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
4.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1 Rishav Banerjee Kanishk Kejriwal-R3 Arijit Mazumdar-R4
5.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
6.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavara Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
7.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
8.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors.  <b>With</b>	Amar Ramani Jatin Kumar	Shama Nargis Arjun Krishnan-R1

9.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr.  <b>With</b>	AnubhavMardikar	Shama Nargis Dushyant K. Mahant-R1
10.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Arunava Mukherjee	Shama Nargis Arjun Krishnan-R1
11.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI  <b>With</b>	T. SundarRamanathan	Shama Nargis Dushyant K. Mahant-R1
12.	Competition App. (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI & Anr.  <b>With</b>	T. SundarRamanathan	Shama Nargis
13.	Competition App. (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI & Anr.  <b>With</b>	T. SundarRamanathan	Shama Nargis
14.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr.  <b>With</b>	NakulMohta	Shama Nargis Arjun Krishnan-R1
15.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr.  <b>With</b>	Ankita Chaudhary Rathi	Shama Nargis Arjun Krishnan-R1
16.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI & Anr.  <b>With</b>	Johnson Subba	Shama Nargis Arjun Krishnan-R1
17.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr.  <b>With</b>	Johnson Subba	Shama Nargis Dushyant K. Mahant-R1
18.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Shama Nargis Arjun Krishnan-R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 06 of 2021 & I.A. No. 251 & 253 of 2022 <b>(PH)</b>	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
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**After the above**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Admission (Fresh Case)**

<b>20.</b>	Review Application No. 1 of 2022 in Comp. App. (AT) (Ins) No. 729 of 2020	Financial Creditors of Amtek Auto Ltd. Through Dinkar T. Venkatasubramanian Vs. Union Bank of India (Erstwhile Corporation Bank) & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**